

United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **17 November 2009**, the Committee approved the amendments specified with strikethrough and underline in the entry below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.M.102.03. Name: 1: FETHI 2: BEN AL-RABEI 3: BEN ABSHA 4: MNASRI

Name (original script): فتحي بن الربيعي بن عيشة المنصري

Title: na **Designation:** na **DOB:** 6 Mar. 1969 **POB:** Baja, Tunisia **Good quality a.k.a.:**

Fethi Alic **Low quality a.k.a.:** a) Amor b) Omar Abu **Nationality:** Tunisian **Passport no.:** Tunisian passport number L 497470 issued on 3 Jun. 1997, expired on 2 Jun.

2002 **National identification no.:** na **Address:** ~~Birmingham, United Kingdom~~ a) ~~Via Toscana n.46, Bologna, Italy~~ b) ~~Via di Saliceto n. 51/9, Bologna, Italy~~ **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 17 Nov.

2009) **Other information:** In January 2003 sentenced in Italy to 8 months imprisonment.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-first update of the List in 2009.

17 November 2009